

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

AUTUMN SESSION

WEDNESDAY, SEPTEMBER 14, 2016

GOVERNMENT BUSINESS

1. Questions.
2. Shri T. W. CHYNE, MLA to call the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 13th August, 2016 under the caption " Meghalaya misses NGT deadline, LS told".
3. Shri SNIAWBHALANG DHAR, Minister in-charge Community and Rural Development to lay the Annual Report on the State Rural Employment Society for the year 2013-2014.
4. Dr. MUKUL SANGMA, Chief Minister and Chairman of the Select Committee to lay a Report of the Select Committee on the Meghalaya Residents Safety and Security Bill, 2016.
5. Dr. MUKUL SANGMA, Chief Minister in-charge Finance to lay a statement showing a quarterly review of the trend in receipts expenditure of the State relative to Quarterly BE for 2015-16 prepared in accordance with requirement of the Clause 9(1) of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.
6. Voting on Supplementary Demands.

*Shillong,
The 12th September, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

